

DEMANDS FOR EXCESS GRANTS (RAILWAYS) 1978-79

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDAY) : I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (Railways)—for 1978-79.

14.36 hrs.

STATUTORY RESOLUTION RE: DISAPPROVAL OF LIFE INSURANCE CORPORATION (AMENDMENT) ORDINANCE, 1981—Contd. AND

LIFE INSURANCE CORPORATION (AMENDMENT) BILL—Contd.

MR. DEPUTY-SPEAKER : The House will now take up further consideration of the Statutory Resolution and the Life Insurance Corporation, (Amendment) Bill, for which 4 hours have been allotted. Three hours and fifteen minutes are already over and only 45 minutes remain. We have to complete it within 45 minutes. Mr. Indrajit Gupta.

(Interruptions)

SHRI GEORGE FERNANDES (Muzaffarpur) : The Minister is willing to extend the time, if necessary.

MR. DEPUTY-SPEAKER : That is all right. Let the Mover of the Resolution reply. I have called him to reply.

SHRI GEORGE FERNANDES : The timing of his reply will depend upon the allotment of time.

MR. DEPUTY-SPEAKER
The time is over.

SHRI INDRAJIT GUPTA (Basirhat) : Sir, do not be rigid about it. After all, the Bill is going to be passed.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : With your kind permission, I want to make a submission. I hardly speak.

MR. DEPUTY-SPEAKER : You never speak.

SHRI JYOTIRMOY BOSU : We take this Bill as an attack on the working class. Therefore, we want to oppose this Bill at every stage. So, we would be asking for division on every clause and at every stage. Let us not live in fools' paradise. The Bill will take its own time. So, why unnecessarily get agitated over it ?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN) : Our only request is that the Bill may be passed today itself. We are prepared to sit after 6 O' Clock.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : Sir, you were present in the BAC. Shri Jyotirmoy Bosu was also present. We have allotted four hours for this Bill for the simple reason that at the introductory stage we have already spent at least two or three hours. So, it was felt that four hours would be more than sufficient for this Bill, because it has been discussed in the introduction stage also. I would appeal to Shri Jyotirmoy Bosu, who hardly speaks, that what we have generally agreed to in the BAC should not bethere.

MR. DEPUTY-SPEAKER
Now no more discussion on this.

SHRI JYOTIRMOY BOSU : In the BAC I would suggest that in future you keep a tape recorder. I had been cautioning in the Committee that this Bill will take a lot more time and that this Bill cannot be passed in four hours.